
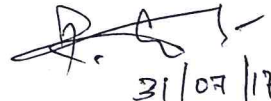


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/517/ (IB)/2017  
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE  
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	PAWAN JHABAKH	For Applicant	
	R. Gopinath For MCAan law Firm	for Respondent	 31/07/17

**ORDER**

Counsel for both the parties present. Counsel for Respondent has filed counter and gave copy of the same to the other side. Matter is posted for final arguments.  
Put up on 07.08.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)